

DIVISION BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/11(KB)2019
IA(I.B.C)/116(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	CORPORATION BANK VS BANSAL REFINERIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

ORDER

1. Ld. Counsel for the liquidator present virtually.
2. **IA(I.B.C)/116(KB)2024**
 - (a) This IA has been filed by liquidator for placing on record the 14th Progress Report which is at Page No. 15 onwards. This IA is accompanied by an affidavit of Liquidator which is at Page Nos. 60 to 62.
 - (b) This Progress Report is taken on record and this IA is accordingly **allowed and disposed of**.
3. Post this matter for filing further Progress Report on **13.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**